

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
EXCISE APPEAL BRANCH

Appeal No. E/1541/2011 - EX[DB]
E/M/451/2012-EX

Date 01/05/2012

Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
NATIONAL FERTILIZERS LIMITED
CHIEF MANAGER (F&A) NATIONAL FERTILIZERS
LTD, A-11, SECTOR24, NOIDA(UP)
201301

NATIONAL FERTILIZERS LIMITED

Appellant

Vs

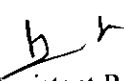
Respondent

C.C.E. INDORE

MISC ORDER NO. 445/2012-EX

I am directed to transmit herewith a certified copy of **Final order No.A/481**
passed by the Tribunal under **Section 35-C(1)of Central Excises Act, 1944**

2012 EX[DB] dated 27-4-12


Assistant Registrar
(Excise Appeal Branch)

Copy to :

1. Respondent

C.C.E. INDORE

MANIK BAGH PALACE, POST
BOX NO. 10, INDORE 452001 (M.P.)

2. Adv. / Consult

MR.A C JAIN

103-PUSHPANJLI, BHC MARG, DELHI

3. C.D.R

4. Bar association. CESTAT. New Delhi

5. Director Publications, Customs, Excise. I.P. Estate, New Delhi

6. M/s Centax Publications Pvt Ltd.,1512-B, Bhishm Pitamah marg,Opp. ICICI Bank of Defence Colony, New Delhi-3

7. Company Law Institute of India Pvt Ltd.,No.2(Old No. 36), Vaithyaram Street, T. Nagar,Chennai -17

8. Taxmann Allied Service Pvt Ltd., 59/32, New Rohtak Road, New Delhi - 110005

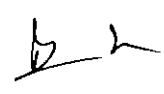
9. Easy Service Tax Online Dot Com Pvt.Ltd.407A,Iscon Mall,Above Star India Bazar,Satellite Road,
Ahmedabad-15

10. LAWCRUX Advisors Pvt Ltd, LAW House,1-8,Sector - 10, Faridabad 121003 (Haryana)

11. TaxIndiaOnline.com Pvt Ltd., Unit No.1, 2nd Floor,Vasant Arcade,Nelson Mandela Road,
Vasant Kunj, New Delhi - 110070

12. Office Copy

13. Guard file


Assistant Registrar
(Excise Appeal Branch)

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
West Block No.2, R.K.Puram, New Delhi

COURT-I

Date of hearing/ decision: 27.04.2012

Hon'ble Sh. Justice Ajit Bharihoke, President
Hon'ble Sh. Rakesh Kumar, Member (Technical)

1.	Whether Press Reporters may be allowed to see the Order for publication as per Rule 27 of the CESTAT (Procedure) Rules, 1982.	
2	Whether it should be released under Rule 27 of the CESTAT (Procedure) Rules, 1982 for publication in any authoritative report or not?	
3	Whether Their Lordships wish to see the fair copy of the Order?	
4	Whether Order is to be circulated to the Departmental authorities?	

Excise Appeal No. 1541 of 2011 with Excise Misc. Application No. 451 of 2012

M/s National Fertilizers Ltd.

Appellants

Vs.

CCE, Indore

Respondent

Present Ms. Pratibha Natani, Assistant Manager for the appellant.
Present Sh. Sunil Kumar, AR for the respondent

CORAM : Hon'ble Shri Justice Ajit Bharihoke, President
Hon'ble Shri Rakesh Kumar, Member (Technical)

MISC order no. 445/2012-Ex-(BA)
FINAL Order No. A/ 481/2012-Ex (BA)

Per. Justice Ajit Bharihoke:

On 23.04.2012 an application under signature of Authorised Signatory of company Sh. S.M.H. Rizvi, Executive Director was submitted in the registry seeking to withdraw of this appeal. Ms. Pratibha Natani states that she has been deputed to represent the company for withdrawal of appeal and request that the appeal may be dismissed as withdrawn. In view of the above, appeal is dismissed as withdrawn.

(Justice Ajit Bharihoke)
President

(Rakesh Kumár)
Member (Technical)

Pant